

Central Administrative Tribunal
Principal Bench: New Delhi

CP 193/97 in MA 348/97 OA 966/96

New Delhi, this the 2nd day of September, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)
Hon'ble Shri N. Sahu, Member (A)

Shri Balihar Singh
s/o Sh. Jugraj Singh
r/o M-366, Guru Har Kishan Nagar,
Paschim Nagar, ... Applicant

(By Advocate: Mrs. Meera Chhibber through
Tiwari, Shri Asis Tiwari)

Versus

1. Sh. P.W. Ralegankar,
Regional Director,
Staff Selection Commission,
Block No. 12,
CGO Complex, Lodi Road,
New Delhi. ... Respondent

(By Advocate: Sh. E.X. Joseph)

O R D E R (ORAL)
[Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)]

The counsel for the respondents has now filed an affidavit of compliance today alongwith an order of the respondents dated 22.8.1997. On behalf of the petitioner, it is stated that the orders have been complied with. In view of this the contempt of courts proceedings are dropped and notices discharged.

N. Sahu
(N. Sahu)
Member (A)

Dr. Jose P. Verghese
(Dr. Jose P. Verghese)
Vice-Chairman (J)

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